

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2018
ANSWERED ON:20.07.2009
FUNDS FOR SPECIAL COMPONENT PLAN
Dhruvanarayana Shri R.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has issued specific directions to the States to allocate funds for Special Component Plan (SCP) for Scheduled Castes (SCs) and Tribals Sub Plan (TSP) for Scheduled Tribes in accordance with their population in respective States;
- (b) if so, whether the States have complied with the directions of the Union Government;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) Planning Commission has issued specific guidelines to the States to allocate funds for Special Component Plan (SCP) for Scheduled Castes (SCs) [renamed as Scheduled Castes Sub Plan (SCSP) in April, 2006] and Tribal Sub Plan (TSP) for Scheduled Tribes in accordance with their population in respective States.
- (b) to (d) Most of the States earmark funds under SCSP and TSP as per the percentage of SC and ST population in the State. They have also created separate budget Heads and placed SCSP and TSP funds under those Heads, and have prioritised schemes for SCSP and TSP.